Nutrition Programme

1674. SHRI CHARANJIT CHANANA: SHRI BHISHMA NARAIN SINGH: SHRI IBRAHIM KALANIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) what are the details regarding the Government's nutrition programme for the country; and
- (b) whether any instances of pilferage in the programme have come to Government's notice; if so, what is the extent of loss on account of pilferage during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The Government of India is implementing the following Nutrition Programmes in the country through its different Ministries/Departments: —

- 1. Ministry of Health & Family Wel fare
 - (i) Prophylaxis programme to prevent Blindness in children caused by Vitman 'A' deficiency.
 - (ii) Prophylaxis programme to prevent nutritional anaemia among women and children by making available to them Tablets containing the recommended intake of Iron and Folic Acid.
- (iii) Feasibility Testing of fortified Staples and high protein foods to assess the impact of nutritional status of children suffering from third degree malnutrition and supplementing them with fortified staples or processed foods.

2. Department of Social Welfare

(i) Special Nutrition Programme for preschool "children, pregnant and lactating mothers in the city slums, tribal areas and other backward rural areas.

to Questions

- (ii) Integrated Child Development Services under which supplementary nutrition, immunization, health care, health and nutrition education, referral services and safe drinking water supply are provided to vulnerable groups in urban,, rural and triba] areas.
- (iii) Balwari Nutrition Programme implemented through voluntary organisations.

3. Department of Education

Mid-day Meal_s Programme to meet the nutritional needs of primary school children.

4. Departme?it of Rural Development

Applied Nutrition Programme to meet the nutritional needs of women and preschool children.

(b) No instances of pilferage in the programme have come to the notice of the Government of India.

Representation from the union of the F. C. I. workers regarding abolition of contract labour

<B75. SHRI LAKHAN SINGH:
SHRIMATI PRATIMA BOSE:
SHRI S. W. DHABE: SHRIMATI
AMBIKA SONI: SHRI
LAKSHMANA MAHAPATRO: SHRIMATI USHI
KHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have received any representation from the workers' union of the Food Corporation of India regarding the abolition of the contract labour system in the Corporation;
- (b) if so, what action Government have taken in the matter; and
- (c) whether Government propose to abolish the contract labour system in the Food Corporation of India; it so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRA TAP SINGH): (a) Yes, Sir.

(b) and (c) The question of abolition of contract system has come up before the Government from time to time in the past. Departmentalization of labour has already been effected in 43 Depots and Direct Payment System in 47 Depots. Moreover nine labour cooperatives are also functioning.

Government are not in a position to say whether the contract labour system in the F.C.I, would be abolished.

'E' Block and Baba Kharag Singh Marg DJ.Z. Area, New Delhi

1676. SHRIMATI SUSHILA SHANKAR ADIVARKKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether it is a fact that basic amenities like maintenance of lawns and hedges, coverage of drains, proper upkeep of balcony pipes, construction of boundary wall etc. in 'K' Block and Baba Kharag Singh Marg in the DIZ area, New Delhi have not been done by-the .C.P.W.D, authorities so far;
- (b) if so, by when these facilities are likely to be provided in that area;
- (c) whether Government have received any representation from the residents from that area in this regard; and
- (d) if so, what action Government have taken thereon?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Works on providing lawns and hedges are being started shortly. Open drains are being provided. Boundary wall is not provided for such quarters. Proper up-

keep of balcony pipes is made wherever required.

- (b) Lawns and hedges etc. are likely to be provided by March, 1979. For boundary walls, there is no pro posal under consideration. For storm water drains, NDMC is yet to decide the final scheme. Temporary storm water drains have already been pro vided
- (c) Complaints have been received regarding i>alc<3ny pipes and lawns and hedges.
- (d) The complaints regarding pipe3 have been attended to. For laws work will be started shortly.

ग्रन्त्योदय योजना के लिए केन्द्रीय सहायता

†1677. श्री जगवीश प्रसाद माथुरः श्री कलराज मिश्रः श्री हरि शंकर भाभड़ाः

क्या कृषि और सिचाई मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या मरकार छठी पंचवर्षीय योजना में राजस्थान मरकार की अन्त्योक्य योजनाओं के लिये धन का आवंटन करने का विचार रखती है: और
- (ख) यदि नहीं, तो उसके क्या कारण हैं?

t [Central assistance tor the Antyodaya Scheme

tl677. SHRI JAGDISH PRASAD MATHUR: SHRI KALRAJ MISHRA: SHRI HARISHANKER BHABHDA:

Will the Minister of AGRICUL TURE AND IRRIGATION be pleased to state:

tPreviously Unstarred question 1324, transferred from 14th December, 1978.

t f] English translation.